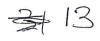
## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/40/2018

NAME OF THE PETITIONER (S)

: JAY GRANITES PVT LTD

NAME OF THE RESPONDENTS(S)

: ROC, CHENNAI

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

B. Sarathbaso

Respiratent B. Gartha

## ORDER

Counsel for petitioner called but was absent. Representative of ROC present. The matter is adjourned for hearing submissions by both the sides. Put up on 23.02.2018.

Member(Technical)

(S VIJAYARAGHAVAN) (K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

bc